

**Central Administrative Tribunal  
Principal Bench**

**OA No.2236/2016**

New Delhi, this the 17<sup>th</sup> day of November, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Shri O.P. Vimal, Assistant Engineer,  
Age-59, S/o Late Shri Ram,  
R/o C-7/133, Yamuna Vihar,  
Delhi.

... Applicant

(By Advocate: Shri Rajeev Sharma)

Versus

1. The Lt. Governor of Delhi  
Raj Niwas, Raj Niwas Marg,  
Delhi – 110 054.
2. The Commissioner,  
East Delhi Municipal Corporation,  
419, Udyog Sadan, Patparganj Ind. Area,  
Delhi – 110 092. ... Respondents

(By Advocate: Ms. Punam Singh)

**ORDER (ORAL)**

**Justice Permod Kohli :-**

In view of passing of the order dated 23.09.2016, Shri Rajeev Sharma, learned counsel appearing for the applicant seeks to withdraw this OA with liberty to challenge the said order, if so desired. Dismissed as withdrawn with liberty as prayed for.

**(K.N. Shrivastava)  
Member(A)**

**(Justice Permod Kohli)  
Chairman**

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